

Name of Corporate Debtor:		Aegis Medicines Private Limited												
Date of Commencement of CIRP:		25-Nov-22												
List of Creditors as on:		19-Jan-24												
List of secured financial creditors (Other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India	09.12.2022	800,124,430	800,124,430	Secured	800,124,430	800,124,430	No	100	0	0	0	-	The amount of the claim has been provisionally admitted after making preliminary verification of documents submitted by the Financial creditors.
Total			800,124,430	800,124,430		800,124,430	800,124,430		100	-	-	-	-	

Note 1

- A. Primary Factory land & building Plot No. C-7, Hendra Five Star MIDC Aurangabad- 431 201
- B. Collateral
1. Extension of existing Registered Mortgage of factory land & building of Aegis Ampoules & Vials Ltd., located at Plot No. C-89 MIDC Waluj, Aurangabad.
 2. Extension of existing Registered Mortgage of Aegis Ampoules & Allied Industries Ltd. at Plot No. C-37, 88 MIDC Waluj, Aurangabad. 2.
 3. Extension of existing hypothecation charge on fixed assets (P&M) of Aegis Ampoules & Vials Ltd.
 4. Extension of Registered Mortgage of Residential house property on Plot No. C-3/BO, Town Centre CIDCO Aurangabad in the name of Mrs. Ayesha Ayub Syed. (Originally mortgaged as collateral security or Aegis Ampoules & Vials
 5. Extension of Registered Mortgage of Plot No. C-90 I MJDC Waluj in the name of Aegis Ampoules & Vials Ltd.
 6. Extension of Registered Mortgage Charge over agriculture land at Gut NO.6 & Gut No. 63 located at Deogaori, Taluka- I Badnapur, Dist. Jalna in the name of Mr. Sved Ayub.
 7. Second charge on the assets of M/s Aegis Forgings Ltd. at Plot No. K4 & KS. MIDC Waluj, Aurangabad admeasuring 8100 Sq. Mtrs.